

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1416**

**TO BE ANSWERED ON THE 11<sup>TH</sup> FEBRUARY, 2020/MAGHA 22, 1941 (SAKA)**

**DE-RADICALISATION CAMPS**

**1416. SHRI S. VENKATESAN:  
SHRI RAJMOHAN UNNITHAN:  
SHRI ASADUDDIN OWAISI:  
SHRI SYED IMTIAZ JALEEL:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether Chief of Defence Staff (CDS) has recently given statement and DGP, J&K has also supported the existence of de-radicalisation camps in the country especially in Jammu and Kashmir;**
- (b) if so, the details thereof along with the reasons therefor;**
- (c) the number of such camps in the country and the number of persons in the said camps;**
- (d) the number of persons in such camps de-radicalised so far;**
- (e) whether the Government has taken a step further in harassment of youth in the country especially in J&K through these camps; and**
- (f) if so, the response of the Government thereto?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI G. KISHAN REDDY)**

**(a) There is no report of existence of any de-radicalisation camps in the country especially in the Jammu and Kashmir.**

**(b) to (f) In view of (a) above, the question does not arise.**

**\*\*\*\*\***